Request for Grants by Gujarat

†3937. SHRI KANJIBHAI PATEL: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the subjects for which request for grant was made by the Government of Gujarat under section 275(1) of the Constitution in the year 2005-06 alongwith the amount of grant sought;
 - (b) the amount of grant sanctioned out of the above; and
 - (c) the amount of grant released?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P. R. KYNDIAH): (a) to (c) The State Government of Gujarat has submitted proposals to the tune of Rs. 2475.00 lakh for infrastructure development, Rs. 4359.00 lakh for minor irrigation, Rs. 2112.22 lakh for eight existing Eklavya Model Residential Schools (EMRs) and Rs. 512.00 lakh for innovative projects under Article 275(1) of the Constitution of India during the year 2005-06. In addition, the State Government has also requested for sanction of 5 new EMRs for tribal students in the State. Against these, the Ministry has sanctioned and released an amount of Rs. 2475.00 lakh for infrastructure, Rs. 824.00 lakh for minor irrigation, Rs. 1650.00 lakh for existing eight EMRs and Rs. 511.96 lakh for innovative projects. The Ministry has sanctioned 2 new EMRs for tribal students in the State and has released Rs. 200.00 lakh for the same.

Development of STs in Gujarat

†3938. SHRI KANJIBHAI PATEL: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number and names of the voluntary organizations that were Provided grants during 2005-06 by Government for development of Scheduled Tribles in Gujarat alongwith the amount of grants provided; and
 - (b) the provision made to monitor the utilisation of the said grant?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): (a) The number and names of the voluntary organizations alongwith the

†Original notice of the question was received in Hindi.